

**DUSTRIES (SHRIGIRIDHARGOMANGO):** (a) and (b). It was reported that deep sea fishing industry faced difficulties during the last three to four years due to poor shrimp catch, fall in the price of shrimp in the international market, increased cost of operation, and agitation by a section of crew. In order to improve the situation, a scheme for rehabilitation of sick deep sea fishing units was announced by Shipping Credit and Investment Company of India Limited (SCIC) in April, 1991.

[*Translation*]

**Air Services between Delhi and Allahabad**

7059. **SHRIMATI SAROJ DUBEY:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the air services between Delhi and Allahabad are not regular and have been suspended recently;

(b) if so, the reasons therefor;

(c) whether the Government propose to resume the said air services;

(d) if so, by when; and

(e) if not, the reasons therefor?

**THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA):** (a) and (b). Yes, Sir. Due to capacity constraints, Indian Airlines had withdrawn its services between Delhi and Allahabad.

(c) and (d) Yes, Sir. In the schedule effective from 15.4.92, Indian Airlines has re-introduced twice weekly B-737 service between Delhi and Allahabad

(e) Does not arise.

**Registration of Small Newspapers of Banaskantha District In Gujarat**

7060. **SHRI HARISINH CHAVDA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of application received from Banskantha district of Gujarat from small newspapers for registration during each of the last three years;

(b) the number of such newspapers registered during the said period; and

(c) the time by which the remaining newspapers will be registered?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):** (a) A total of 15 applications were received for registration during the last three years- 10 in 1989, one in 1990 and 4 in 1991.

(b) and (c). Five of the 15 newspapers in respect of which applications have been received have already been registered. Discrepancies in respect of the other 10 applications have been pointed out to the publishers. They can be registered only after the publishers complete the formalities required by the Press and Registration of Books Act, 1867.

[*English*]

**Replacement of Old Telephone Exchanges In Karnataka**

7061. **SHRI H.D. DEVEGOWDA:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of obsolete strowger MAX-II electro-mechanical telephone exchanges working in Karnataka;